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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 329/2021 and CM APPL. 32033/2021

S.P. SINGH DHILLON

..... Appellant

Through: Ms. Talha Abdul Rahman with Ms.
Aakansha Singh and Mr. Khan, Advs.

versus

DELHI CAPITAL BADMINTON ASSOCIATION & ORS.

..... Respondent

Through: Mr. Alok Bhachawat, Advs. for R-1.
Mr. Arjun Garg, Adv. for R-2.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

19.04.2022

%

List on 26.08.2022.

VIPIN SANGHI, ACJ

NAVIN CHAWLA, J

APRIL 19, 2022

N.Khanna